

up), two High Power TV Transmitters at Rajkot and Dwarka and six Low Power Transmitters at Surat, Vadodra, Bhavanagar, Bhurch, Patan, and Navasari are under implementation, in Gujarat State.

TV service with 1 kw output has already been started from Ahmedabad w.e.f. 19-11-83. All the Transmitters are expected to be commissioned during 1984-85. The studio set up at Ahmedabad is expected to be commissioned during 1985-86. The above projects are estimated to cost as under :

	(Rs. in lakhs)
TV Centre Ahmedabad	Rs. 953.54
TV Transmitter with Programme Production facilities at Rajkot	Rs. 354.85
TV Transmitter Dwarka	Rs. 270.3
Low Power Transmitters	Rs. 139.8

Complaints Against Some Dialogues and Words in Film "Sautan"

4504. SHRI RAMJIBHAI MAVANI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether attention of Government has been drawn to the complaints from Members of Parliament, V.I.Ps. and various foreign organisations that there are some dialogues and words which are repugnant to the Scheduled Castes in the film "Sautan" ;

(b) if so, the details of such complaints and the dialogues and words ;

(c) the action taken thereon ;

(d) the outcome thereof ;

(e) whether Government have any proposal to ban such a film ;

(f) when and how ;

(g) if not, the reasons therefor ; and

(h) under what circumstances, the Film Censor Board has allowed showing of the said film "Sautan" ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) to (g) Government have received complaints saying that the film "Sautan" (Hindi) as certified by the Board of Film Certification contains dialogue/words derogatory to the Scheduled Caste community. Some Members of Parliament have also written to us about the film. The complaints relate to contemptuous references in the film to the Scheduled Castes community, mainly the use of the word "Achut". An enquiry under section 6 of the Cinematograph Act 1952 has been initiated against the film. Appropriate orders will be passed on conclusion of the enquiry.

(h) The Board of Film Certification, examined the film, in accordance with the provisions of the Cinematograph Act, 1952 and the guidelines issued thereunder and granted 'U' certificate with three cuts on 24-5-83.

Terms and Conditions of Merger of Coal Washeries with B.C.C.L.

4505. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that the coal washeries situated at Santaldih, Patherdih and Dnydha which were under Steal Authority of India have been merged with Bharat Coking Coal Limited ;